

Bench No. I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P (IB)No. 320/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st July, 2017, 10.30 A.M

Name of the Company	Arun Kumar Jain -Vs- Upadan Commodities Pvt Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. *Vijai Singh*

Operational creditor

[Signature]

1. *Saptarshi Banerjee*

2. *Intiaz Arslan Ladhvi* }

Corporate Debtor

S.P.

ORDER

Ld. Counsels for the operational creditor and the corporate debtor are present.

It appears from the record that case number is 320, which happens to be even number, and as per order passed by the NCLT even number cases are to be heard by Bench No.2. Therefore, Office is directed to list the matter before Bench No. 2.

List the matter on 27/07/2017.

Sd.
(Vijai Pratap Singh)
Member (J)